



Income Tax Appellate Tribunal, Lucknow Benches, Lucknow


F.No.06-Ad(ATL)/2026

Dated 25th May, 2026

Notice

It is hereby notified for information of all concerned that vide F.No.12/3/2023-JCA dated 22.05.2026 issued by the Government of India, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel & Training, Pers. Policy (JCA) Section, it has been notified that the holiday on account of Id-ul-Zuha (Bakrid), which was earlier declared for 27.05.2026 in the list of holidays for the year 2026 circulated vide this Ministry's O.M. No,12/2/2023-JCA dated 03.07.2025, has now been revised to 28.05.2026, subject to the sighting of the moon, Accordingly, the office of the ITAT, Lucknow Benches, Lucknow shall remain closed on 28.05,2026.

2. In view of the above, per order dated 25.05.2026 of the Hon'ble Vice President(LZ), all the Benches of the ITAT Lucknow Benches, Lucknow hereby stand cancelled on 28.05.2026.


Sr.PS/DDO